

**CENTRAL ADMINISTRATIVE TRIBUNAL  
ERNAKULAM BENCH**

**O.A.No. 285/2006**

Friday, this the 28<sup>th</sup> day of April, 2006

**CORAM:**

**HON'BLE Mrs SATHI NAIR, VICE CHAIRMAN**

1.	V.S.Remadevi Amma T.C.No.4/2467, Thiruvananthapuram	
2.	Prakash.R.S. T.C.4/2467, Thiruvananthapuram	Applicants

(By Advocate Mr. C.Rajendran )

Vs.

1.	Union of India represented by the Secretary Department of Space New Delhi	
2.	The Chairman Indian Space Research Organisation Department of Space Bangalore	
3.	The Director Vikram Sarabhai Space Center Indian Space Research Organisation Thiruvananthapuram - 22	Respondents

(By Advocate Mr. TPM Ibrahim Khan, SCGSC )

The application having been heard on 28.04.2006, the Tribunal on the same day delivered the following:

**ORDER**

**HON'BLE Mrs SATHI NAIR, VICE CHAIRMAN**

The applicants are wife and son of late Shri N.Surendran Nair, who was a Scientist in V.S.S.C.Thumba. They have submitted a representation to the respondents for compassionate appointment and the same having not been considered, have filed this Original Application.

2. When the matter came up, SCGSC stated that he has no objection in directing the respondents to consider the representation. Accordingly, I direct the 3<sup>rd</sup> respondent to consider the representation and communicate a decision to the applicant within a period of three months from the date of receipt of a copy of this order.

3. The OA is disposed of as above. No order as to costs.

Dated, the 28<sup>th</sup> April, 2006.

Sathi Nair  
**SATHI NAIR**  
**VICE CHAIRMAN**

VS